## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 55 OF 2015 & IA NO. 75 OF 2015

Dated: 13<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

GRIDCO Ltd. .... Appellant(s)

Vs.

Central Electricity Supply Utility of Odisha & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Prashanto Chandra Sen, Sr. Adv.

Mr. Sarvesh Km. Mishra a/w

Mr. P.S. Sudheer (Rep.) for R-1 & 2

Mr. R. B. Sharma for R-6

Mr. Rutwik Panda

Ms. Anshu Malik for R-7

## **ORDER**

We have heard learned counsel for the parties.

List the matter for further hearing on 13.11.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson